

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [HELIOS PHOTO VOLTAIC LIMITED] RELEVANT PARTICULARS		
1.	Name of corporate debtor	Helios Photo Voltaic Limited
2.	Date of incorporation of corporate debtor	07 December 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	(CIN) U40106DL2005PLC143431
5.	Address of the registered office and principal office (if any) of corporate debtor	As per NCLT Order dated 11.01.2024- i) 14, 1 st Floor, OKHLA INDUSTRIAL ESTATE, PHASE 4, NEW DELHI 110020 ii) 43 B, OKHLA INDUSTRIAL ESTATE, PHASE 4, NEW DELHI 110020
6.	Insolvency commencement date in respect of corporate debtor	12 January 2024 (NCLT Order Receipt date)
7.	Estimated date of closure of insolvency resolution process	09 July 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	ASC INSOLVENCY SERVICES LLP IBBI/IPE-0060/IPA-1/2022-23/50012 Authorized Signatory- Alok Kumar Agarwal (alok@insolvencyservices.in) Email- ibc24helios@gmail.com
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address of - 166, DDA SFS Flats, Hauz Khas, New Delhi 110016 For Correspondence- Corporate Address- C-100, Sector 2, Noida, Uttar Pradesh 201301 Email- ibc24helios@gmail.com and CC to : helios.claims@gmail.com
10.	Address and e-mail to be used for correspondence and submission of claims, if any, with the interim resolution professional .	Submit Claims to: Alok Kumar Agarwal C/O Abhishek Periwal (HPVL) C-100, Sector 2, Noida, Uttar Pradesh 201301 Email- helios.claims@gmail.com and CC to: ibc24helios@gmail.com

11.	Last date for submission of claims	26 January 2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at -	Web link – NA Forms can be downloaded from - https://ibbi.gov.in/en/home/downloads Email: For Claims- Email - helios.claims@gmail.com CC to: ibc24helios@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Helios Photo Voltaic Limited vide order dated 11-01-2024. (Order received on 12-01-2024)

The creditors of Helios Photo Voltaic Limited, are hereby called upon to submit their claims with proof on or before 26 January 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

ASC Insolvency Services LLP
(Insolvency Professional Entity)
Reg. No. : IBBI/IPE/0060



Partner / Authorized Signatory

ASC Insolvency Services LLP
IBBI/IPE-0060/IPA-1/2022-23/50012
Regd. Address: 166, DDA SFS Flats, Hauz Khas, New Delhi – 110016
AFA Validity- 04 December 2024
Interim Resolution Professional for HELIOS PHOTO VOLTAIC LIMITED

Authorised Signatory- Alok Kumar Agarwal (ibc24helios@gmail.com, alok@insolvencyservices.in)
For Correspondence (Corporate Address) - C-100, Sector 2, Noida, Uttar Pradesh 201301

Date and Place: 13/01/2024 at New Delhi